

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

122. C.P. 59/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **19.03.2024**

NAME OF THE PARTIES: Rakesh Panchal

V/s.

Empire Tobacco Company Pvt Ltd.

SECTION 241, 242 OF COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Adv. Nausher Kohli i/b Dhruve Liladhar for Petitioner & Co. & CS Kalidas
Nannaswami, CS K. Venkatraman i/b RND & Associates Respondent.

Ld. Counsel for the parties state that valuation report has been received and
seek time to go through the same. List on **14.05.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

//NSW//